

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 28.04.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins) No. 45/2021	Power Grid corporation of india ltd Vs ASTER pvt ltd & 3others	M.S.Paul J Hudson Samuel	
2.	IA No.95/2021	M/s.Oren hydrocarbon pvt ltd Vs M/s.Akzo Nobel industrial chemicals BV & another	A.Muraleedharun	

For Admission (After Notice)

3.	Comp App. (AT) (CH) No. 04/2021	M/s. Kerala Chamber of Commerce and Industry VS M/s. Tap World & 15 others	Dhruv Dewan Rohan Batra Priya Singh Chandni Ghatak Padmanabh Sethunath	Wills Mathews – R1 Devayani - R2
-----------	---------------------------------	--	---	-------------------------------------

For Hearing

4.	Comp. App. (AT)(CH) No. 01/2021	Macquarie SBI Infrastructure Investments P Ltd & another Vs K. Sadananda Reddy & others	Thiryampak Kannan	Pradeep Nayak – R1-R5 Nithya Kalyani R6-12 Rv. Goutham R13
-----------	---------------------------------	---	----------------------	--

Copy to:

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)

(Chennai Bench)